

**THE ESSENTIAL SERVICES MAINTENANCE (AMEND-  
MENT) ACT, 1985**

No. 49 OF 1985

[2nd September, 1985.]

An Act to amend the Essential Services Maintenance Act, 1981.

BE it enacted by Parliament in the Thirty-sixth Year of the Republic of India as follows:—

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|
| 1. This Act may be called the Essential Services Maintenance (Amendment) Act, 1985.                                                                           | Short title.                              |
| 2. In the Essential Services Maintenance Act, 1981, in sub-section (4) of section 1, for the words "four years", the words "nine years" shall be substituted. | Amendment of section 1 of Act 40 of 1981. |